

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	Aaditya A. Pande- R1 & R2
2.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin Sagar Chawla Robin Dubey-R1 & 2 Mohit Jolly-R3 & 4
3.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin Mayank Ksheersagar Pankhuri Parthasarthy-R2

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 499 of 2021	Punit Beriwal Vs. Vipul Greens Residents Welfare Association & Anr. With	Sumesh Dhawan	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1
5.	Comp. App. (AT) (Ins) No. 500 of 2021	Sunil Gupta & Ors. Vs. Vipul Greens Residents Welfare Association & Anr.	Anando Mukherjee	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1 Rajeev Aggarwal Tanuj Sud Ajay Kumar Parth Bhatia Harshita Ahluwalia
6.	Comp. App. (AT) (Ins) No. 508 of 2021	Kartik Wahi Vs. Natraj Proteins Ltd.	Divya Roy	

7.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Subha Sharma	Zeeshan Diwan	Anuragh Robin-R1 Sunil Fernandes-R2
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1
9.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrastructure Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	
10.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta

For Hearing

11.	Comp. App. (AT) No. 60 of 2020 Part Heard	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors. With	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
12.	Comp. App. (AT) No. 11 of 2021 Part Heard	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 ,8 Rahul Malhotra-R9
13.	Comp. App. (AT) No. 20 of 2021 Part Heard	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
14.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan

02:00 PM

For Hearing

15.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar